

(d) No, Sir.

(e) The suggestions made in December 1979 by the then Secretary (Defence Production) are being considered and a review of the cadre structure of the officers in the DGI Organisation is under active consideration of the Government. The cadre review is proposed to be completed as early as possible in consultation with Department of Personnel & Administrative Reforms and the Ministry of Finance.

पिछड़े वर्गों के लिए शिक्षा और रोजगार] की सुविधाएं

7559. श्री जयराम वर्मा : क्या गृह मंत्रा यह बताने का हक़ा करेंगे कि :

(क) प्रत्येक राज्य में अनुसूचित जातियों और अनुसूचित जनजातियों के लोगों को प्राप्त सुविधाओं के अतिरिक्त पिछड़े वर्गों के लोगों को इस समय शिक्षा और रोजगार आदि को क्या-क्या सुविधाएं प्राप्त हैं; और

(ख) बा० पो० मण्डल को अव्ययता वाले पिछड़े वर्ग आयोग का प्रतिवेदन समा पटल पर कब तक रखा जायेगा ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र षडशर्मा) : (क) राज्यों में व्याप्त सही स्थिति मालूम को जा रही है और सदन के पटल पर रख दं जाएंगे ।

(ख) आयोग का प्रतिवेदन मुद्रण और प्रक्रिया के बाद सदन के पटल पर रख दिया जायेगा ।

Appointment of a Hindi Adhikari in Maruti Ltd.

7560. SHRI CHANDRAPAL SHAILANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether provisions of the official Languages Act are being followed up in Maruti Udyog Ltd.; and

(b) if so, whether necessary action has been taken for the appointment of Hindi Adhikari in executive cadre at the initial stage?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The new Company has been incorporated recently. The question of appointing Hindi Officers etc. is under consideration.

Palekar Wage Tribunal Award

7561. SHRI SONTOSH MOHAN DEV: Will the Minister of LABOUR be pleased to state:

(a) the dailies in Assam which have implemented the Palekar Wage Tribunal Award for Journalists and non-journalists; and

(b) when the remaining dailies are likely to implement it?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) It has been reported by the State Government of Assam that three dailies viz, The Assam Tribune, Assam Bani and Dainik Assam have implemented the recommendations of the Palekar Tribunals.

(b) The matter has been taken up with the Government of Assam and their final report is awaited.

Transfer of I.A.F. Responsibilities to HAL

7562. SHRI ANWAR AHMAD: SHRI BHEEKHABHAI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Air Force is regularly transferring the IAF responsibilities of HAL and other Organisations which in turn mar the career of Civilian employees; and

(b) if so, the reasons why employees are also not transferred along with the responsibilities to improve their career prospects ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). For better utilisation of the infrastructure and manpower available with the IAF and HAL for manufacture/repair/overhaul of aircraft and its systems, some tasks performed by the IAF in the past have been transferred to HAL during the past few years. The employees of IAF were not transferred as these were not required by the HAL. No employee has been retrenched consequent on transfer of tasks. Transferring the IAF employees to HAL does not necessarily improve their career prospects.

Incentives given by Delhi State Industrial Development Corporation

7563. SHRI BHIKU RAM JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Delhi State Industrial Development Corporation has launched a scheme to provide facilities and incentives to workers and artisans belonging to weaker sections and residing in resettlement colonies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir. DSIDC has established Community Work Centres in 23 resettlement colonies to provide working space in built up sheds for self-employment in cottage & small scale industries to the workers and artisans belonging to weaker sections. Space is provided according to requirement of machinery/equipment to be installed by individual allottees who are selected by a Committee consisting of representatives of DSIDC, Delhi Administration and Banks. The basic idea is to provide work and livelihood to artisans work-men in various fields and trades as near to their houses as possible.

Industrial undertaking run by M/s. T.V. Sundaram Iyyengar

7564. SHRI N. DENNIS : Will the Minister of INDUSTRY be pleased to state:

(a) the details of the industrial undertakings in which the family of M/s. T.V. Sundaram Iyyengar and sons are engaged at present; and

(b) the details of the expansion programmes of these industrial undertakings for the calendar years 1977-78-79?

THE DEPUTY-MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) The following undertakings belong to T.V.S. Iyyengar group as per the listing by Deptt. of Company Affairs:

1. Brakes India Limited.
 2. India Motor Parts and Accessories Limited.
 3. Lucas Electrical Tractor Services Limited.
 4. Lucas India Services Limited.
 5. Lucas T.V.S. Limited.
 6. Madanapalle Spinning Mills Limited.
 7. Sansar Machines Limited.
 8. Singer Sewing Machines Co.
 9. Singer T.V.S. Limited.
 10. Southern Roadways Limited.
 11. Sundaram Abex Limited.
 12. Sundaram Clayton Limited.
 13. Sundaram Fasteners Limited.
 14. Sundaram Finance Limited.
 15. Sundaram Industries Limited.
 16. Sundaram Textiles Limited.
 17. Sundarams (P) Limited.
 18. T. V. Sundaram Iyyengar & Sons Limited.
 19. Torsion Products Limited.
 20. Trichy Steel Rolling Mills Limited.
 21. Wheel India Ltd.
- (b) A Statement is enclosed